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## BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL NEW BOMBAY BENCH, NEW BOMBAY.

## Original Application No. 269/89

- 1. Shri V.Y.Joshi,
- 2. Shri P.D.More.
- Shri A.B.Joshi,
  C/o.Eknath Sadan,
  Main Road, Uran,
  Dist. -Raigad.

... Applicants.

V/s.

- Directorate General of Armament Supply, Naval Head Quarters, New Delhi.
- General Manager, Naval Armament Depot, Gungate, Bombay - 23.
- Dy. General Manager, Naval Armament Depot, Karanja, Dist - Raigad.

... Respondents.

Coram: Hon'ble Member(J), Shri M.B.Mujumdar, Hon'ble Member(A), Shri M.Y.Priolkar.

## Oral Judgment:

Heard Mr.D.V.Gangal, learned advocate for the applicants and Mr.S.R.Atre (for Mr.P.M.Pradhan) for the respondents.

- 2. The applicants are allowed to file joint application under section 4(5)(a) of the Central Administrative Tribunals (Procedure) Rules, 1985.
- At the request of Mr.Gangal the applicants are permitted to withdraw the application with liberty to file fresh application in respect of the same subject matter.

barties to bear their own costs.

(M.Y.PRIOLKAR)

(M.B.MUJUMDAR) M(J)